

DIVISION BENCH  
COURT - II

**S-13**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/36(KB)2022  
IA(COMPANIES.ACT)/118(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>ASREC INDIA LIMITED VS BIHAR FIRE BRICKS AND POTTERIES LTD</b>
UNDER SECTION	<b>SEC 433(E)/433(F) OF CA 1956</b>

**Appearance (via video conferencing/physically)**

Ms. Debaleena Ganguly Adv. ] For the Interim Resolution Professional

**ORDER**

1. Ld. Counsel for Interim Resolution Professional present.
2. **IA(COMPANIES.ACT)/118(KB)2024:**
  - a) Let the hardcopy of this application be made available.
  - b) Post this matter on **03.07.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**